

(b) The Government are already assisting liberally the national sports federations to enable them to provide adequate training and coaching to talented sportspersons and giving the necessary international exposure to the national teams. Besides, the Netaji Subhas National Institute of Sports gives the requisite assistance and guidance for the training and coaching of sportspersons called by the federations to participate in the coaching camps, including requisitioning the services of foreign experts where necessary.

(c) The Resolution on National Sports Policy adopted by the Government already provides that while encouraging competitive sports, priority should be accorded to sports disciplines recognised for the Olympics, the Asian Games and the Commonwealth Games and those internationally recognised games for which a world federation exists and which like chess, are widely played in India.

Crime against nurses and female doctors of Delhi hospitals

2440. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a number of cases of missing, abduction and raping of nurses, female doctors etc. in various hospitals in Delhi have recently come to light;

(b) if so, what are the details thereof for the period from 1st January, 1985 to 30th November, 1985;

(c) whether the culprits had been apprehended in all such cases and punished; and

1509 RS-5.

(d) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR):

(a) and (b) In so far as the staff of Government Hospitals are concerned, only one instance of a Nursing Student in Lady Hardinge Medical College and Smt. S. K. Hospital, New Delhi, who left the hospital has come to notice of the Government.

(c) and (d) The case has been handed over to the Central Bureau of Investigation for investigation.

Visit of Dr. Ram Manohar Lohia Hospital's Specialists to the residences of Central Government Employees

2441. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the specialists in Dr. Ram Manohar Lohia Hospital, New Delhi do not visit the patients at the residence of the patient who is not in a position to move;

(b) if so, what are the reasons therefor; and what are the guidelines issued in this respect; and

(c) what are the categories of Government officers who are entitled to avail of this facility?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR):

(a) to (c) Central Government Health Scheme specialists in Dr. Ram Manohar Lohia Hospital pay domiciliary visit in case a Central Government Health Scheme beneficiary is not in a position to move. Central Government officers who are Central